

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

16. I.A. 2646/2022
IN
C.P.(IB)-716(MB)/2022

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
SMT ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **11.11.2022**

NAME OF THE PARTIES: RELIANCE COMMERCIAL FINANCE LIMITED

Vs.

GOREGAON HOTEL AND REALTY PRIVATE LIMITED.

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Due to paucity of time, the matter could not be taken up. List this matter on
14.12.2022.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)
/RKS/

Sd/-
H. V. SUBBA RAO
Member (Judicial)